Annexure-1 Name of the corporate debtor: Savemax Wholesale Club Private Limited; Date of commencement of liquidation: January 30, 2019; List of stakeholders as on: March 19, 2021 List of secured financial creditors

(Amount in ₹)

Name of creditor Identifi Details of claim Details of claim admitted Amount of A																			
SI.	Name of creditor	Identifi	Details o	of claim	Details of claim admitted								Amount of		Amount	Remarks, if any			
No.		cation	received							contingent	any	claim	of claim						
No.		No.											claim	mutual	rejected	under			
			Date of	Amount	Amount of	Nature of	Amount	Whether	Details of	Amount	covered	% share in							
			receipt	claimed	claim admitted	claim	covered	security	Security Interest	by guarantee		by guarantee		total					
							by	interest				amount of							
							security	relinquished				claims							
							interest	?				admitted							
																	Claim has been admitted to the		
																	extent of Rs 94,79,06,870/- on		
1	State Bank of India			993,444,896	947,906,870	Financial	-	Yes		-	-	43.27%	-	-	45,538,026		the basis of statement of		
																	accounts furnished by financial		
																	creditor.		
																	Claim amount has been admitted		
2	HDFC Bank			527,432,630	512,018,477	Financial	-	Yes		-	-	23.46%	-	-	15,414,153	-	to the extent documents are		
																	available with the claim.		
3	Karur Vysya Bank			286,040,340	286,040,340	Financial	-	Yes		-	-	13.10%	-	-	-	-	-		
4	South Indian Bank			151,247,918	151,247,918	Financial	-	Yes	Attached as	-	-	6.93%	-			-	_		
- 5	IDBI Bank			88,354,960	88,354,960	Financial		Yes	Annexure-I			4.05%							
3				88,334,900	88,334,900	rinanciai	-	res		-	-	4.03%	-	-	-	-	-		
	Mahindra &																		
6	Mahindra Finance			23,784,823	23,784,823	Financial	-	Yes		-	-	1.09%	-	-	-	-	-		
	Services Limited																		
																	Claim amount has been admitted		
																	to the extent documents vare		
7	DHFL			21,190,969	18,530,079	Financial	_	Yes		_	_	0.85%			2,660,890		available along with the claim.		
					,,										_,,		Further clarifications have been		
																	sought.		
																	-		

Annexure-2

Name of the corporate debtor: Savemax Wholesale Club Private Limited; Date of commencement of liquidation: January 30, 2019; List of stakeholders as on: March 19, 2021

List of unsecured financial creditors (Amount in ₹)

4,131,148

4,131,148

3 NeoGrowth Credit Priavte Limited

SI. No.	Name of creditor	Identifi cation No.	Details of claim received		D	etails of clain			of conting ent claim	of any mutual dues, that may be		of claim rejected	claim	Remarks, if any
			Date of	Amount	Amount of	Nature of	Amount	% share in						
			receipt	claimed	claim admitted	claim	covered	total						
							by	amount of						
							guarante	claims						
								admitted						
1	IndusInd Bank Ltd			129,226,138	129,224,768	Financial	-	5.92%	-	-	-	-	-	-
2	American Express			21,726,439	21,726,439	Financial	-	1.00%	-	-	-	-	-	-
	NooGeough Ceodit			4 121 149	4 121 149	Einonoio1		0.109/						

Savemax Wholesale Club Private Limited Corporate Debtor

List of Security Interest

State Bank of India

1.	Hypothecation on Pari Passu (First Charge) basis with Other Bank on all Current Assets
	both Present and Future i.e. all Stocks, Receivables & Stores lying In Factory Premises or
	Elsewhere.

FIRST CHARGE OVER ALL PRESENT AND FUTURE BOOK DEBTS/RECEIVABLES OF THE COMPANY.

- 2. Term Deposit of Rs 27 Crore in name of Savemax Wholsesale Club Pvt Ltd.
- 3. Personal Guarantee of Mr Vaibhav Singhal & Mrs Seema Gupta.
- 4. Equitable Mortgage of Agricultural Land bearing Survey Number(s) 75,23, situated at Khata no. 75, 23 Village Kalyanpur District Moradabad (Uttar Pradesh), in the name of Mr. Vaibhav Singhal.
- 5. Equitable Mortgage of 401, situated at Unit no. 401D Mall, 4th floor, Netaji Subash Place Pitampura Delhi (Metro) in the name of Mrs. Seema Gupta.
- 6. Equitable Mortgage Land of 326, situated at Khata no.326, Khasra No.9, 75, Village Kalyanpur Moradabad Uttar Pradesh, Moradabad (Rural) in the name of Mrs. Seema Gupta.
- 7. Equitable Mortgage of Land 281 284/1, Village Mithirohar, Taluka- Gandhidham District Kuchh, Gujarat, Gandhidham, (Urban) in the name of Gian Chand Dass.
- 8. Hypothecation of stocks of raw materials, consumable stores and spares, stocks in process, finished goods, book debts and and other current assets of the company (present & future) stored / to bestored at the borrower's godowns or premises or wherever else the